

GOVERNMENT OF INDIA  
MINISTRY OF CULTURE  
LOK SABHA  
UNSTARRED QUESTION NO. 2327  
TO BE ANSWERED ON 9.5.2016  
VAISAKHA 19, 1938 (SAKA)

DENOTIFICATION OF MONUMENTS

2327. DR. K. GOPAL:

Will the Minister of Culture be pleased to state:

- (a) whether the Archaeological Survey of India (ASI) is gearing up to bring more monuments in its control;
- (b) whether the ASI has brought three sites in Agra under the central protection Act;
- (c) whether the ASI is pushing hard to finish denotification of monuments that have been listed as missing or untraceable; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE, CULTURE AND TOURISM (INDEPENDENT CHARGE)  
AND MINISTER OF STATE, CIVIL AVIATION

(DR. MAHESH SHARMA)

- (a) Yes, Madam.
- (b) Yes, Madam.
- (c)&(d) Missing or untraceable monuments have always been a priority for Archaeological Survey of India. Such monuments may not always qualify for denotification if their site location is historically important.